NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

3. IA 3841/2023
IA 3940/2023
IN
C.P. (IB)/924(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: Axis Bank Limited
Vs
Talwalkars Healthclubs Limited

Section 7, 33(1) (b) (i) to (iii) r/w 33(3) & 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Gopalakrishnan a/w Mr. Nilesh S Ghadge and Mr. Ashish Dalal, Ld. Counsel for the Applicant present.
2. Post this matter on **10.10.2023** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/